(12)

Minutes of the meeting held on 25th April, 2016 at 1630 hrs.

Present

Shri R.K. Mathur, Chief Information Commissioner

Shri Sharat Sabharwal, Information Commissioner

Smt Manjula Prasher, Information Commissioner

Shri M.A. Khan, Information Commissioner

Prof. M.S. Acharyulu, Information Commissioner

Shri Sudhir Bhargava, Information Commissioner

Shri Bimal Julka, Information Commissioner

Shri D. P. Sinha, Information Commissioner

Shri Amitava Bhattacharyya, Information Commissioner

Secretary to the Commission, assisted by other officers.

Agenda No. 1: Action taken on earlier meeting's decisions.

The Commission was informed about the action taken on the decisions of the Commission's Meeting held on 5.04.2016. While discussing the pendency of the cases in the Commission, the Commission considered raising the rate of disposal of cases.

Action: JS(Admn)

Agenda No. 2: Condo nation of delay in Second Appeal Cases.

Deferred for the next Commission Meeting.

Action: Registrar

Agenda No. 3: Release/Disclosure of documents viz. Release of Tender documents, Release of Vigilance/DAR Inquiry Reports.

Deferred for the next Commission Meeting.

Action: JS(Admn)

Agenda No.4: Video Conferencing, Booking of slots.

The Secretariat informed that the instructions for conducting hearings through Video Conferencing has been finalised and will be issued shortly. NIC should coordinate and ensure quicker changeover of slots so that number of hearings through Video Conferencing can be increased.

Action: NIC

Agenda No.5 Shooting Script of RTI for short film-suggestions if any.

It was decided that Shri Bimal Julka, Information Commissioner may be requested to assist in finalising the script.

Action: JS(Law)

Agenda No. 6: Any other item with the permission of the Chair.

i) It was decided that priority of hearings for the handicapped and senior citizens etc. may be decided by the Commissioner.

ii) List of Appeals/Complaints relating to same public authority filed on the same date by the same applicant may be circulated by JS/MR before the next Legal opinion on taking up the hearings for the cases of the year 2016 may be iii) submitted by the Registrar. A preliminary outline for activities to be taken up in the run up to the Annual iv) Action: Registrar Convention-2016 was discussed. Action: JS/MR Joint Secretary (Admn) 27.04./6 To 1. PPS to Chief Information Commissioner 2. PPS to Information Commissioner (BS) 3. PPS to Information Commissioner (PA)
4. PPS to Information Commissioner (SH)
5. PPS to Information Commissioner (MP) 6. PPS to Information Commissioner (KY) 7. PPS to Information Commissioner (SA) -8. PPS to Information Commissioner (SB) 9. PPS to Information Commissioner (BJ) 9. PPS to Information Commissioner (BJ) 10. PPS to Information Commissioner (DP) 11. PPS to Information Commissioner (AB) 12. PPS to Secretary/PS to Additional Secretary

also to:

1. Registrar, CIC

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1. Registrar, CIC Copy also to: 2. JS(P&B)/JS(MR)/JS(Law) 3. Shri Sushil Kumar, DS(Admn) 4. Shri S.K. Rabbani, DS(Gen. Admn) 5. Shri T.K. Mohapatra, DR
6. Shri K.A. Talwar, DR
7 Shri II C. Joshi DR > Chacley 16 7. Shri U.C. Joshi, DR 8. Shri Dinesh Kumar, DR 9. Shri V.K. Sharma, Consultant 10. Shri R.L. Gupta, Consultant 11. Shri Vijay Bhalla, Consultant 12. Shri Prakash, DR 13. Shri V.D. Naniwadekar, DR 14. Shri Malik, Scientist E, NIC with a request to upload the Minutes of the meeting